

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3423
TO BE ANSWERED ON 10.08.2015**

POLICY FOR FREIGHT CHARGES

† 3423. DR. BHOLA SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have suffered a huge revenue losses because of the dual policy for charging freight differently for carrying various minerals including iron ore for export and domestic use in the country;**
- (b) if so, the details thereof and the reasons for this dual policy; and**
- (c) the steps taken by the Railways to check each cases?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b) No, Madam. With a view to reduce input cost for domestic steel manufacturing units and to garner additional freight revenue from transportation of iron ore for export, the revised policy regime for iron ore was introduced. The dual freight policy on Iron Ore has yielded significant dividends in terms of higher freight revenue generation.

(c) Existing provisions are considered adequate for dealing with cases of misleading declaration by delinquent firms. Railway Administration has progressively strengthened its control, monitoring and verification mechanism.
